



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

मंगळवार, मार्च २८, २००६/चैत्र ७, शके १९२८

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2006 (L.A. Bill No. XVIII of 2006), introduced in the Maharashtra Legislative Assembly on the 28th March 2006, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XVIII OF 2006.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2006.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2006; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Short title. Appropriation Act, 2006.

(१४१)

Withdrawal
of Rs.
73,93,15,35,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2005-
2006.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of seven thousand three hundred ninety-three crores, fifteen lakhs and thirty-five thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2006, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2006.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/Administrator of Union Territories.	...	1,26,67,000	1,26,67,000
A-2	Elections	2013, Council of Ministers 2015, Elections	1,000	...	1,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services.	37,13,89,000	...	37,13,89,000
A-5	Social Services	2075, Miscellaneous General Services. 2205, Art and Culture. 2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	1,20,79,000	...	1,20,79,000
A-6	Information and Publicity.	2220, Information and Publicity.	1,000	...	1,000
Total-General Administration Department.			38,34,70,000	1,26,67,000	39,61,37,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	1,000	...	1,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Home Department.—contd.				
B-2	State Excise.	2039, State Excise.	Rs. ...	8,000	8,000	8,000
B-3	Transport Administration	{ 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	6,92,000	...	6,92,000	6,92,000
B-4	Secretariat and Other General Services	{ 2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services. 2075, Miscellaneous General Services.	13,76,000	...	13,76,000	13,76,000
B-5	Jails.	2056, Jails.	3,83,34,000	3,00,000	3,86,34,000	3,86,34,000
B-7	Economic Services	{ 3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses. 3452, Tourism.	3,61,03,000	...	3,61,03,000	3,61,03,000
		Total-Home Department.	7,65,06,000	3,08,000	7,68,14,000	7,68,14,000
		Revenue and Forests Department.				
C-1	Revenue and District Administration	{ 2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration. 2070, Other Administrative Services.	9,15,07,000	11,35,41,000	20,50,48,000	20,50,48,000
C-2	Stamps and Registration	2030, Stamps and Registration	7,25,45,000	...	7,25,45,000	7,25,45,000
C-3	Interest Payment.	2049, Interest Payment.	...	54,33,000	54,33,000	54,33,000
C-4	Secretariat and Other General Services	{ 2052, Secretariat-General Services. 2059, Public Works. 2075, Miscellaneous General Services.	7,12,48,000	...	7,12,48,000	7,12,48,000

C-5 Other Social Services.	2217, Urban Development.			
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	4,25,96,000	...	4,25,96,000
C-7 Forest.	2235, Social Security and Welfare.			
	2250, Other Social Services.			
	2406, Forestry and Wild Life.	52,96,85,000	1,10,000	52,97,95,000
	2415, Agricultural Research and Education.			
	Total Revenue and Forests Department.	80,75,81,000	11,90,84,000	92,66,65,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-2 Social Security and Welfare.	2235, Social Security and Welfare.	36,57,000	...	36,57,000
D-2A Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities.	2,00,00,00,000	...	2,00,00,00,000
D-3 Agriculture Services.	2401, Crop Husbandry.			
	2402, Soil and Water Conservation.	6,70,71,000	3,09,000	6,73,80,000
D-4 Animal Husbandry.	2415, Agricultural Research and Education.			
	2403, Animal Husbandry.	24,47,94,000	...	24,47,94,000
D-5 Dairy Development.	2404, Dairy Development.	3,000	19,25,000	19,28,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	2,31,55,25,000	22,34,000	2,31,77,59,000

School Education and Sports Department.

E-1 Interest Payment.	2049, Interest Payment.	...	5,94,51,000	5,94,51,000
E-2 General Education.	2202, General Education.	48,69,18,000	...	48,69,18,000
	2204, Sports and Youth Services.			
E-3 Secretariat and Other Social Services.	2205, Art and Culture.			
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	8,53,80,000	...	8,53,80,000
	2235, Social Security and Welfare.			
E-3A General Education.	2251, Secretariat-Social Services.			
	2202, General Education.	3,27,000	...	3,27,000
	Total-School Education and Sports Department.	57,26,25,000	5,94,51,000	63,20,76,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Urban Development Department.				
		2053, District Administration.				
		2070, Other Administrative Services.				
F-2	Urban Development and Other Advance Services.	2217, Urban Development.	81,03,38,000	81,03,38,000
		3054, Roads and Bridges.				
		3435, Ecology and Environment.				
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
F-3	Secretariat and Other Social Services.	3475, Other General Economic Services	39,33,000	39,33,000
		Total-Urban Development Department.	81,42,71,000	81,42,71,000
		Finance Department.				
		2020, Collection of Taxes on Income and Expenditure.				
G-1	Sales Tax Administration.	2040, Sales Tax.	...	27,99,85,000	...	27,99,85,000
		3475, Other General Economic Services				
		2048, Appropriation for Reduction or Avoidance of Debt.				
G-3	Interest Payment and Debt Services.	2049, Interest Payment.	...	1,000	...	1,000
		2054, Treasury and Accounts Administration.	...	1,52,000	...	1,52,000
G-6	Pension and Other Retirement Benefits.	2071, Pension and Other Retirement Benefits.	3,81,24,31,000	4,67,76,000	...	3,85,92,07,000
		Total-Finance Department.	3,81,24,31,000	32,69,14,000	...	4,13,93,45,000
		Public Works Department.				
H-1	Interest Payment.	2049, Interest Payment.	...	13,59,42,000	...	13,59,42,000
H-3	Housing.	2216, Housing.	49,32,46,000	49,32,46,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	2,01,75,65,000	2,01,75,65,000

H-6 Public Works and Administrative and Functional Buildings.	2059, Public Works.			
	2202, General Education.			
	2203, Technical Education.			
	2205, Art and Culture.			
	2210, Medical and Public Health.	4,00,000	...	4,00,000
	2217, Urban Development.			
	2230, Labour and Employment.			
I-3 Irrigation, Power and Other Economic Services	2403, Animal Husbandry.			
	2405, Fisheries.			
Total-Public Works Department.				
		2,51,12,11,000	13,59,42,000	2,64,71,53,000
I-4 Secretariat-Economic Services.	Water Resources Department.			
	2402, Soil and Water Conservation.			
	2701, Major and Medium Irrigation.			
	2702, Minor Irrigation.			
	2705, Command Area Development.	36,61,73,000	...	36,61,73,000
	2711, Flood Control and Drainage.			
	2801, Power.			
J-1 Administration of Justice	3402, Space Research.			
	3451, Secretariat-Economic Services.	52,18,000	...	52,18,000
Total-Water Resources Department.				
		37,13,91,000	...	37,13,91,000
J-2 Secretariat and Other Social and Economic Services	Law and Judiciary Department.			
	2014, Administration of Justice.	9,74,45,000	1,59,72,000	11,34,17,000
	2052, Secretariat-General Services.			
	2070, Other Administrative Services.			
	2235, Social Security and Welfare.	1,45,45,000	3,60,000	1,49,05,000
	2250, Other Social Services.			
	3475, Other General Economic Services			
Total-Law and Judiciary Department.				
		11,19,90,000	1,63,32,000	12,83,22,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Industries, Energy and Labour Department.					
K-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.		47,56,000	...	47,56,000
K-3	Stationary and Printing.	{ 2057, Supplies and Disposals.		8,32,15,000	43,000	8,32,58,000
K-4	Labour and Employment.	2058, Stationary and Printing.		1,99,25,000	...	1,99,25,000
K-5	Social Security and Welfare.	2230, Labour and Employment.		10,19,000	...	10,19,000
K-6	Energy.	{ 2235, Social Security and Welfare.		7,66,99,27,000	...	7,66,99,27,000
K-7	Industries.	2801, Power				
		{ 2810, Non-Conventional Sources of Energy.				
		2851, Village and Small Industries.				
		{ 2852, Industries.		2,83,28,00,000	8,00,79,000	2,91,28,79,000
		2853, Non-Ferrous Mining and Metallurgical Industries.				
		Total-Industries, Energy and Labour Department.		10,61,16,42,000	8,01,22,000	10,69,17,64,000
		Rural Development and Water Conservation Department.				
L-3	Rural Development Programmes.	{ 2235, Social Security and Welfare.				
		2402, Soil and Water Conservation.				
		2406, Forestry and Wild Life.				
		2415, Agricultural Research and Education.				
		{ 2501, Special Programmes for Rural Development.		1,44,67,55,000	...	1,44,67,55,000
		2505, Rural Employment.				
		{ 2515, Other Rural Development Programmes.				
		2551, Hill Areas.				
		2702, Minor Irrigation.				
		{ 2810, Non-Conventional Sources of Energy.				
		3454, Census, Survey and Statistics.				
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.		28,69,000	...	28,69,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		...	1,23,42,81,000	1,23,42,81,000
		Total-Rural Development and Water Conservation Department.		1,44,96,24,000	1,23,42,81,000	2,68,39,05,000

Food, Civil Supplies and Consumer Protection Department.

M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services.	53,60,000	...	53,60,000
		3475, Other General Economic Services		...	
Total-Food, Civil Supplies and Consumer Protection Department.			53,60,000	...	53,60,000

Social Justice, Cultural Affairs and Special Assistance Department.

N-1	Secretariat and Other Social Services	2053, District Administration.		...	34,71,000
		2070, Other Administrative Services.		...	
		2202, General Education.	34,71,000	...	
		2216, Housing.		...	
		2220, Information and Publicity.		...	
N-2	Art and Culture.	2251, Secretariat-Social Services.	8,18,53,000	...	8,18,53,000
		2205, Art and Culture.		...	
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		...	
N-3	Welfare of Scheduled Caste and Scheduled Tribes and Other Backward Classes.	2235, Social Security and Welfare.	54,33,67,000	4,00,000	54,37,67,000
Total-Social Justice, Cultural Affairs and Special Assistance Department.			62,86,91,000	4,00,000	62,90,91,000

Planning Department.

O-1	District Administration.	2053, District Administration.	36,50,00,000	...	36,50,00,000
O-2	Social Security and Welfare.	2235, Social Security and Welfare.	22,000	...	22,000
O-3	Rural Employment.	2505, Rural Employment.	...	27,99,00,000	27,99,00,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	...	8,25,000	8,25,000
Total-Planning Department.			36,50,22,000	28,07,25,000	64,57,47,000

Housing Department.

Q-3	Housing	2216, Housing.		...	47,31,72,000
		2217, Urban Development.	47,31,72,000	...	
		2235, Social Security and Welfare.		...	
Total-Housing Department.			47,31,72,000	...	47,31,72,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Health Department.				
R-1	Medical and Public Health	2210, Medical and Public Health.				
		2211, Family Welfare.				
		2235, Social Security and Welfare.	14,45,61,000	14,45,61,000
		3454, Census, Survey and Statistics.				
R-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	9,68,000	9,68,000
		Total-Public Health Department.	14,55,29,000	14,55,29,000
		Medical Education and Drugs Department.				
S-1	Medical and Public Health.	2210, Medical and Public Health.	46,52,95,000	46,52,95,000
		Total-Medical Education and Drugs Department.	46,52,95,000	46,52,95,000
		Tribal Development Department.				
T-3	Social Security and Welfare.	2235, Social Security and Welfare.	26,01,000	26,01,000
T-4	Secretariat-Social Services.	2251, Secretariat-Social Services.	2,34,000	2,34,000
		2202, General Education.				
		2203, Technical Education.				
		2204, Sports and Youth Services.				
		2210, Medical and Public Health.				
		2211, Family Welfare.				
		2215, Water Supply and Sanitation.				
		2216, Housing.				
		2217, Urban Development.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2236, Nutrition.				
		2401, Crop Husbandry.				
T-5	Revenue Expenditure on Tribal Areas	2403, Animal Husbandry.	1,000	1,000
	Development Sub Plan	2405, Fisheries.				

2406, Forestry and Wild Life.					
2425, Co-operation.					
2501, Special Programmes for Rural Development.					
2505, Rural Employment.					
2551, Hill Areas.					
2702, Minor Irrigation.					
2801, Power					
2810, Non-Conventional Sources of Energy.					
2851, Village and Small Industries.					
3054, Roads and Bridges.					
Total-Tribal Development Department.	28,36,000	...	28,36,000	...	28,36,000
Environment Department.					
U-1 Interest Payment.		1,46,000	1,46,000		1,46,000
U-3 Secretariat-Social Services.		75,000	75,000	20,00,000	20,75,000
Total-Environment Department.		75,000	75,000	21,46,000	22,21,000
Co-operation, Marketing and Textiles Department.					
2230, Labour and Employment.					
2235, Social Security and Welfare.					
2425, Co-operation.					
2851, Village and Small Industries.		55,75,13,000	55,75,13,000	59,000	55,75,72,000
3451, Secretariat-Economic Services.					
3456, Civil Supplies.					
Total-Co-operation, Marketing and Textiles Department.		55,75,13,000	55,75,13,000	59,000	55,75,72,000
Higher and Technical Education Department.					
W-1 Interest Payment.		39,28,000	39,28,000		39,28,000
W-2 General Education.		91,98,24,000	91,98,24,000	...	91,98,24,000
W-3 Technical Education.		13,52,96,000	13,52,96,000	...	13,52,96,000
W-4 Art and Culture / Labour and Employment		22,05,88,000	22,05,88,000	43,22,000	22,49,10,000
W-6 Secretariat-Social Services.		50,76,000	50,76,000	...	50,76,000
Total-Higher and Technical Education Department.		1,28,07,84,000	1,28,07,84,000	82,50,000	1,28,90,34,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Women and Child Development Department.					
	2235, Social Security and Welfare.	}				
X-1	Social Security and Nutrition		17,49,33,000	...	17,49,33,000	
	2236, Nutrition.					
	2515, Other Rural Development Programmes.	}				
X-2	Secretariat-Social Services.		9,23,000	...	9,23,000	
	2251, Secretariat-Social Services.					
	Total-Women and Child Development Department.		17,58,56,000	...	17,58,56,000	
	Water Supply and Sanitation Department.					
Y-1	Interest Payment.		...	21,89,000	21,89,000	
Y-4	Minor Irrigation.		49,58,000	...	49,58,000	
Y-5	Secretariat-Economic Services.		15,32,000	...	15,32,000	
	Total-Water Supply and Sanitation Department.		64,90,000	21,89,000	86,79,000	
	Maharashtra Legislature Secretariat					
ZC-1	Parliament/State/Union Territory Legislatures.		1,000	...	1,000	
	Total-Maharashtra Legislature Secretariat		1,000	...	1,000	
	Total-A-Expenditure on Revenue Account		27,94,48,91,000	2,28,11,04,000	30,22,59,95,000	
	B-EXPENDITURE ON CAPITAL ACCOUNT					
	Revenue and Forests Department.					
	4406, Capital Outlay on Forestry and Wild Life.	}				
	4415, Capital Outlay on Agricultural Research and Education.					
	4701, Capital Outlay on Major and Medium Irrigation.			3,56,20,000	...	3,56,20,000
C-10	Capital Expenditure on Economic Services					
	5475, Capital Outlay on Other General Economic Services.					
	6401, Loans for Crop Husbandry.					
	Total-Revenue and Forests Department.		3,56,20,000	...	3,56,20,000	

Urban Development Department.			
F-5 Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development.	1,06,02,51,000	1,06,02,51,000
	5475, Capital Outlay on Other General Economic Services.
Total-Urban Development Department.		1,06,02,51,000	1,06,02,51,000
Finance Department.			
6003, Internal Debt of the State Government.			
G-8 Public Debt and Inter State Settlement	6004, Loans and Advances from the Central Government.	26,84,93,50,000	26,84,93,50,000
	7810, Inter-State Settlement.
Total-Finance Department.		26,84,93,50,000	26,84,93,50,000
Public Works Department.			
4055, Capital Outlay on Police.			
4216, Capital Outlay on Housing.			
H-7 Capital Expenditure on Social Services and Economic Services.	4711, Capital Outlay on Flood Control Projects.	1,30,00,000	1,30,00,000
	5054, Capital Outlay on Roads and Bridges.		
4059, Capital Outlay on Public Works.			
4202, Capital Outlay on Education, Sports, Art and Culture.			
4210, Capital Outlay on Medical and Public Health.			
4217, Capital Outlay on Urban Development.			
H-8 Capital Expenditure on Public Works Administrative and Functional Buildings.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	20,67,68,000	20,67,68,000
	4235, Capital Outlay on Social Security and Welfare.
4250, Capital Outlay on Other Social Services.			
4403, Capital Outlay on Animal Husbandry.			
4405, Capital Outlay on Fisheries.			

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works Department.—contd.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health.				
H-9	Capital Outlay on Removal of Regional Imbalance	4250, Capital Outlay on Other Social Services.		3,00,00,000	2,22,000	3,02,22,000
		5054, Capital Outlay on Roads and Bridges.				
H-11	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.		2,85,00,000	..	2,85,00,000
		Total-Public Works Department.		27,82,68,000	2,22,000	27,84,90,000
		Water Resources Department.				
		4402, Capital Outlay on Soil and Water Conservation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation.				
I-5	Capital Expenditure on Irrigation	4711, Capital Outlay on Flood Control Projects.		8,02,11,17,000	1,55,60,000	8,03,66,77,000
		4801, Capital Outlay on Power Projects.				
		5402, Capital Outlay on Space Research.				
		Total-Water Resources Department.		8,02,11,17,000	1,55,60,000	8,03,66,77,000
		Industries, Energy and Labour Department.				
		4250, Capital Outlay on Other Social Services.				
K-9	Capital Expenditure on Economic and Social Services	6250, Loans for Other Social Services.		2,59,00,000	..	2,59,00,000
		Total-Industries, Energy and Labour Department.		2,59,00,000	..	2,59,00,000
		Rural Development and Water Conservation Department.				
		4402, Capital Outlay on Soil and Water Conservation.				
		4406, Capital Outlay on Forestry and Wild Life.				
		4702, Capital Outlay on Minor Irrigation.				
		6216, Loans for Housing.		3,000	..	3,000
L-7	Capital Expenditure on Rural Development	6515, Loans for Other Rural Development Programmes.				
		6702, Loans for Minor Irrigation.				
		Total-Rural Development and Water Conservation Department.		3,000	..	3,000

Social Justice, Cultural Affairs and Special Assistance Department.

4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4235,	Capital Outlay on Social Security and Welfare.	67,57,76,000	67,57,76,000
6202,	Loans for Education, Sports, Art and Culture.
6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
Total-Social Justice, Cultural Affairs and Special Assistance Department.		67,57,76,000	67,57,76,000

Planning Department.

O-9	Capital Outlay on Other Rural Development Programmes.	37,36,39,000	37,36,39,000
Total-Planning Department.		37,36,39,000	37,36,39,000

Tribal Development Department.

4059,	Capital Outlay on Public Works.		
4202,	Capital Outlay on Education, Sports, Art and Culture.		
4210,	Capital Outlay on Medical and Public Health.		
4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4250,	Capital Outlay on Other Social Services.		
4402,	Capital Outlay on Soil and Water Conservation.		
4403,	Capital Outlay on Animal Husbandry.		
4404,	Capital Outlay on Dairy Development.	39,51,68,000	39,51,68,000
4405,	Capital Outlay on Fisheries.
4406,	Capital Outlay on Forestry and Wild Life.		
T-6	Capital Expenditure on Removal Development Sub Plan.		

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Tribal Development Department.—contd.				
		4425, Capital Outlay on Co-operation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation.				
		5054, Capital Outlay on Roads and Bridges.				
		T-9 Loans to Government Servants, etc.		7,34,000	...	7,34,000
		Total-Tribal Development Department.		39,59,02,000	...	39,59,02,000
		Co-operation, Marketing and Textiles Department.				
		4425, Capital Outlay on Co-operation.				
		4851, Capital Outlay on Village and Small Industries.		7,22,93,000	...	7,22,93,000
		4860, Capital Outlay on Consumer Industries.				
		5475, Capital Outlay on Other General Economic Services.				
		V-4 Internal Debt of the State Government.		...	1,07,91,23,000	1,07,91,23,000
		6216, Loans for Housing.				
		6425, Loans for Co-operation.				
		6851, Loans for Village and Small Industries.		3,69,74,50,000	...	3,69,74,50,000
		7475, Loans for Other General Economic Services.				
		Total-Co-operation, Marketing and Textiles Department.		4,89,48,09,000	1,07,91,23,000	5,97,39,32,000
		Total-B-Expenditure on Capital Account		15,76,12,85,000	27,94,42,55,000	43,70,55,40,000
		Grand Total		43,70,61,76,000	30,22,53,59,000	73,93,15,35,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of Article 204 of the Constitution of India read with Article 205 thereof to provide for the Appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2005-06.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . . .	30,22,59,95,000
(b) Capital Expenditure . . .	43,70,55,40,000
Total . . .	<u>73,93,15,35,000</u>

Mumbai,
Dated the 23rd March 2006.

JAYANT PATIL,
Minister for Finance.